## 08.12.2010

## OA No. 319/2009 with MA 186/2010

None present for applicant. Mr. N.C. Goyal, Counsel for respondent no. 1. None present for respondent no. 2.

Heard learned counsel for respondent no. 1.

For the reasons dictated separately, the OA is disposed of.

(ANIL KUMAR) MEMBER (A)

Aril Kuma

AHQ

(M.L. CHAUHAN) MEMBER (J)